

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-51/1997/8420/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pratim Kumar Bora,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati, the <sup>11</sup> 4 October, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/4649 dtd. 03.10.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.10.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 04.10.2023, till the morning of 06.10.2023,** has been granted. The next seniormost Judicial Officer available at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/1997/8421/A dated , 04-10-23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**